

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APL No. 160 OF 2017 & IA No. 279 OF 2017 & IA No. 614 OF 2017 & IA
No. 1158 OF 2017**

Dated: 1st November, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member(P & NG)**

In the matter of:

Gujarat State Petronet Limited

.... Appellant(s)

Versus

Petroleum and Natural Gas Regulatory Board & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Piyush Joshi
Sumiti Yadava For App1

Counsel for the Respondent(s) : Rajinder Kaul For Res1

ORDER

Written submission furnished by the learned Sr. Counsel Mr. M.G.Ramachandran appearing for the Appellant is taken on record.

Written submissions by Respondents, if any, shall be filed by 22.11.2019 with advance copy to the other side.

List the matter for IA for hearing on **13.12.2019.**

**B.N. Talukdar
Technical Member(P & NG)**

**Justice Manjula Chellur
Chairperson**

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